COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 355 OF 2017

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-2

ORDER

One week time is granted to the learned counsel appearing for the parties for compliance of order dated 15.01.2018 .

List this matter on <u>16.03.2018.</u>

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr